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ment with U.S. the Sri Lankan Government have erected a high powered transmitter in Sri Lanka:

- (b) whether it is also a fact that the Voice of America would have full control over the programme; and
- (c) whether this transmitter would pose a danger to India's defence communication systems?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN). (a) Yes, Sir.

- (b) According to information available the proposed transmitter is going to be a shortwave relay station of of the Voice of America.
- (c) The relay station is reportedly the most powerful outside the US and range is likely to cover the whole of the Indian Sub-continent and the neighbouring countries.

# Tyre Burst of Boeing Aircraft at Palam airport

1245. SHRIMATI MONIKA Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that tyres of two boeings of Indian Airlines burst on their landing at Patna airport during the last week of February, 1985;
- (b) whether any inquiry has been conducted in this regard; and
- (c) if so, what are the details of findings?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Yes, Sir.

- (b) Yes, Sir. These incidents were investigated by the Indian Airlines.
- (c) Investigation in one case which has been completed has revealed that there was malfunctioning of the anti-skid module in the brake system. Investigation in the second case is in progress.

# Objectives of Vayudoot airlines

1246. SHRIMATI OMEM MOYONG DEORI: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that originally the Vayudoot services were introduced for providing air communication facilities to far-flung hilly areas of the country particularly Northern Eastern Regional States and Union Territories for bringing them closer to the national main-stream;
- (b) whether the proposal conceived for such services has been implemented in letter and spirit; and
- (c) what is the number of States UTs which have already been covered by the said airlines?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) Vayudoot was conceived with the objective of connecting inaccessible areas of the North East Region and station not served by Indian Airlines which are important as centres of trade and commerce or from the point of view of tourism.

- (b) Yes, Sir.
- (c) The following States UTs in the country have been connected by Vayudoot services:

Assam, Meghalaya, West Bengal, Orissa, Bihar, Uttar Pradesh, Himachal Pradesh, Chandigarh, Delhi, Gujarat, Maharashtra.

### Posting of trained I.A.S. officers in Arunachal Pradesh

1247. SHRIMATI OMEM MOYONG DEORI: Will the Minister o AFFAIRS be pleased to state:

- of trained (a) whether the number Arurachal Pradesh I.A.S. officers in is below the desired level: and
- (b) if so, what steps are being taken by the Central Government for postitng of

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trained I.A.S. officers in Arunachal Pradesh and by when the posting orders of such officers are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-DULARI SINHA): MATI RAM (a) No. Sir.

(b) Does not arise.

#### Deployment of para-minitary forces in States

1248. SHRIMATI KANAK MUKHER-JEE: Will the Minister of HOME AF-FAIRS be pleased to state the number of occasions when the Central para-military forces were deployed in various parts of the country to help the civil authorities in maintaining law and order situation during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): A statement is attached giving informattion in respect of deployment of BSF 1TBP during the period 1-3-82 to 28-2.85. Name of the State UT. ...

Delhi ......

Assam .. ..... Harvana ..... Kerala .... Madhya Pradesh ..... Rajasthan .... .... Manipur .... ..... Tripura ..... West Bengal .....

They were involved in criminal cases. The information about Rehabilitation Dihe Table of the House.

### Boundary disputes between Karnataka and Kerala

1250. SHRIMATI MONIKA DAS: Will the Minster of HOME AFFAIRS be pleased to state:

(a) whether it h a fact that long standing boundary disputes between Karnataka and Kerala have not been solved;

Annexure VVVIII. [See Appendix respect of No. 151 Information in CRPF and Assam Fifles is being collected and will be laid on the Table of the House.

#### Dismissal from service for adverse police report

1249. SHRIMATI KANAK MUKHER-JEE: Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) the number of Central Government employees of his Ministry who were dismissed from services because of adverse police reports agains; them, during last three years, State-wise; and
- (b) what was the nature of such adverse police reports?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-RAM DULARI SINHA): (a) and (b) Fifteen employees of Ministry of Home Affairs were dismissed from service during the last 3 years because of adverse police reports. State-wise figures are as under :-

No. of employees dismissed.

2 1

1 2

vision is being collected and will laid on

- (b) whether Government propose to formulate any proposal with a view solving the said boundary disputes; and
- (c) if so, what are the details thereof? THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-RAM DULARI. SINHA): (a) to (c) There exist differences between the Governments of Karnataka and